

Shri N. Sreekantan Nair: Two weeks ago there was a statement by the official spokesman of the Andhra Government that because the attitude of Kerala was not reasonable, they were not going to give Kerala the priority. We are not at anybody's door with the beggar's bowl. If you cannot give us rice, we will get rice from outside; give us the foreign exchange. We are not begging. We do not go about seeking alms at the doors of Andhra. We are people who do our work and earn foreign exchange.

Shri Jagjiwan Ram: Sir, may I say just one thing? As regards the question of figures, I attach great importance to the figures given by the Food Minister or Chief Minister of Kerala—I cannot brush them aside—and I will have to see that we reconcile our figures of arrivals in Kerala with their figures of arrivals in Kerala.

So far as Andhra is concerned, it will be our endeavour to see that Andhra meets the commitment of 6 lakh tonnes of rice to be given to the Centre for supply to Kerala.

Shrimati Lakshmi Kanthamma (Khammam): I just want to remove the misunderstanding or misapprehension in the House. Andhra Government has been very anxious to help the people in other States and I do not think there need be any fear or misapprehension on that score. In spite of the suffering of the people of Andhra, we have been giving rice to others.

14.33 hrs.

ELECTIONS TO COMMITTEES

(1) INDIAN COUNCIL OF AGRICULTURAL RESEARCH

The Minister of Food and Agriculture (Shri Jagjiwan Ram): Sir, I beg to move:—

"That in pursuance of Rule 3(13) of the Rules of the Indian Council of Agricultural Research,

the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the Indian Council of Agricultural Research."

Mr. Deputy-Speaker: The question is:

"That in pursuance of Rule 3(13) of the Rules of the Indian Council of Agricultural Research, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the Indian Council of Agricultural Research."

The motion was adopted.

(II) NATIONAL SHIPPING BOARD

The Minister of State in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Annasaheb Shinde): Sir, on behalf of Shri V. K. R. V. Rao...

Shri A. B. Vajpayee (Balrampur): Has he been authorised?

The Minister of Parliamentary Affairs and Communications (Dr. Ram Subhag Singh): Yes.

Shri Annasaheb Shinde: I beg to move:—

"That in pursuance of sub-section (2) (a) of section 4 of the Merchant Shipping Act, 1958, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the National Shipping Board to be reconstituted with effect from the 8th June, 1967."

Mr. Deputy-Speaker: The question is:

"That in pursuance of sub-section (2) (a) of section 4 of the Merchant Shipping Act, 1958, the members of Lok Sabha do proceed to elect, in such manner as